COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 238 OF 2016 APPEAL NO. 246 OF 2016 APPEAL NO. 247 OF 2016 AND APPEAL NO. 248 OF 2016

Dated: 12th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 238 OF 2016

In the matter of:

PMC Power Pvt. Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

APPEAL NOs. 246, 247 & 248 OF 2016

In the matter of:

Southern Power Distribution Co. of Andhra Pradesh Ltd. ... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

<u>ORDER</u>

The bench is unable to take up these matters due to administrative reasons. By consent of the parties, the matters are adjourned to 19.09.2017.

(Court Master)